

**F. No. 19/1/2019 PR
Government of India
Ministry of Finance
Department of Financial Services**

**2nd Floor, Jeevan Deep Building,
Parliament Street, New Delhi 110001**

Inviting applications for the post of Chairperson in Pension Fund Regulatory and Development Authority (PFRDA), New Delhi

Applications are invited for the post of Chairperson, Pension Fund Regulatory and Development Authority (PFRDA), New Delhi, which has a tenure of period 5 (five) years or up to 65 years of age, whichever is earlier.

The pay and allowances of the Chairperson shall be Rs. 4.50 lakh consolidated per month without facility of house and car. The particulars of the post and eligibility conditions are given on the Ministry's website <http://financialservices.gov.in> as well as on PFRDA's website <http://www.pfrda.org.in>. The last date and time for receiving the completed applications is 6th September, 2019 till 5.30 P.M. Applications clearly demonstrating eligibility may be submitted at the address indicated below:

**Shri Abhay Garg
Under Secretary to the Government of India
Department of Financial Services
2nd Floor Jeevan Deep Building,
Parliament Street, New Delhi - 110001
Tele No. 01123748794**

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Inviting applications for the post of Chairperson in Pension Fund Regulatory and Development Authority (PFRDA), New Delhi

The Government of India proposes to fill the post of Chairperson in the Pension Fund Regulatory and Development Authority (PFRDA), New Delhi, which fell vacant on 22.04.2019. The Chairperson, PFRDA, is entitled to a consolidated salary of Rs. 4.50 lakh per month without facility of house and car.

2. As per Section 5 of PFRDA Act, 2013, Chairperson, PFRDA, shall hold office for a term of five years from the date on which he enters upon his office and shall be eligible for re-appointment, provided that no Chairperson shall hold office after attaining the age of 65 years. The applicant should have a minimum of two years of residual service as on last date of submission of applications.

3. Applicant must be:

- i. Person of ability, integrity and standing with knowledge and experience in law or finance or economics,
- ii. Have at least 25 years of work experience leading to a senior position in the organisation concerned and shall be a person who is or has been:
 - a. A government servant and has worked as Secretary/ Additional Secretary in the Government of India or its equivalent level in a State Government for at least three years;
 - b. A public sector official and has worked at least at one level immediately below the Board level for at least three years;
 - c. An officer in a regulatory body and has worked at least as Executive Director or equivalent for at least three years;
 - d. A private sector employee and has worked at the level of CEO/CFO/COO or equivalent; and
 - e. From Academics and has worked at least five years as a Professor in the Department or faculty of a University

4. The appointment shall be made by the Central Government on the recommendation of the Financial Sector Regulatory Appointments Search Committee (FSRASC). It may, however, be noted that the FSRASC is free to identify and recommend any other person also, on the basis of merit, who has not applied for the post.

5. The selected candidate shall be required to resign/ retire from and be relieved from his / her current employment before joining the post. Restrictions on re-employment as prescribed in Section 7 of the PFRDA Act, 2013, after tenure as Chairperson, PFRDA, would apply. Fiduciary declaration is required from Chairperson on or before his appointment as such, as per Rule 4 of the PFRDA (Salary and Allowances Payable to, and Other Terms and Conditions of Service of, Chairperson and Whole-time Members) Rules, 2014.

6. The selected candidate must join within 30 days from the date of offer of appointment. The period would be extendable for a further period of 15 days on the request of the candidate subject to approval of competent authority. If the selected candidate fails to join even after the notice or submits

unwillingness, he / she shall be debarred from consideration for appointment in all Autonomous Bodies / Statutory Bodies/ Regulatory Bodies for a period of three years.

7. Applications on the enclosed pro-forma, clearly demonstrating eligibility against each requirement, along with one passport size photograph, should be sent in closed cover super-scribed with the words "Application for the post of Chairperson, PFRDA" , which should reach the address given below by 5.30 PM on 6th September, 2019. Government / public / regulatory sector applicants must forward the applications through their Head of Department / proper channel. The application must be accompanied with:

- a) Duly attested Annual Confidential Reports of the last five years;
- b) Integrity Certificate;
- c) Vigilance clearance certification that no disciplinary proceedings or criminal proceeding are either pending or contemplated against the officer concerned;
- d) List of major / minor penalties, if any, imposed on the candidate
- e) A certificate confirming that no penalty has been imposed on the officer during service.

Non-Government / non-public sector / non regulatory sector applicants may provide equivalent documents to the ones listed above, as applicable to their organizations.

8. The applications of the candidates received without the documents mentioned in para 7 above or which contain incomplete information or received after the due date will not be considered.

9. The Government retains the right to resolve/remove difficulties experienced in the course of this process.

10. Application material for the post may also be downloaded from the Department of Financial Service's website <http://www.financialservices.gov.in> and from PFRDA's website <http://www.pfrda.org.in>

Shri Abhay Garg,
Under Secretary to the Government of India
Department of Financial Services,
Ministry of Finance, Government of India,
Room No. 1, 2nd Floor, Jeevan Deep Building,
Parliament Street, New Delhi 110001
Tele No. 0112374760

Application for the post of Chairperson, Pension Fund Regulatory and Development Authority

1. Name of the Candidate :
2. Date of Birth (Christian era) and exact age on 6th September, 2019:
3. Present post held :
4. Service to which belong (if any) :
5. Present pay and scale of pay :
6. Complete postal address, Telephone and email particulars
(Permanent Address) :
(Present Postal Address)
Email :
Telephone Residence :
Office :
Mobile :
7. Educational qualification (with details of University / Institutions, Year of Passing, Division, Marks etc.)
 - i. Academic :
 - ii. Professional :
9. Details of experience and brief service particulars

S.No.	Designation / Post (Regular / ad-hoc) and name / contact particulars of organisation	From To	Scale of Pay and basic pay	Nature of duties	Remarks / any other information relevant for the post
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9. Any other information in support of the application.

Signature of applicant

Date

Enclosures: Attested copies of educational / professional certificates and suitable evidence of employment in the organisation mentioned, proof of age.